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निकाला करती थी। युद्ध के समय प्रकाशनों पर लगाए गए प्रतिबन्ध हे कारण वैज्ञानिक प्रकाशनों सम्बन्धी छपाई का काफी काम जमा हो गया था और उनके प्रकाशन का कार्य विभिन्न प्रभाशनों के लिए निश्चित प्राथमिकता कै ग्राधार पर हाथ में लिया गया था। ग्रतः समीक्षा का प्रकाशन कुछ समय के लिए रुक गया था।

खनिज संरक्षण और विकास नियम १६५५ के प्रचालन (promulgation) के पश्चात्, भारतीय भूवैज्ञानिक सर्वेक्षण संस्था ने इस का प्रकाशन बन्द कर दिया है ग्रीर भारतीय खान ब्युरो वार्षिक रूप से, १६५५ से १६५८ तक "भारत में खनिज उत्पादन" ग्रीर १९५९ से ग्रागे "भारतीय खनिज वार्षिक पुस्तक" का प्रकाशन कर रहा

t[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. SETHI): The issue was released in 1962. Prior to 1955, the Geological 'Survey of India was bringing out Reviews on the Mineral Production of India. During the war due to ban on publications, printing work relating to a large number of scientific publi:a-tions had accumulated and was taken in hand for clearance, according to the priorities assigned to the various publications. Thus, the publication of he Review was held up for some time.

After the promulgation of the Mineral Conservation and Development Rules, 1955, the Geological Survey of India has discontinued the public at on and the Indian Bureau of Mines has been publishing annually "The Mineral Production in India" from 1955 to 1958 and "The Indian Mineral Year Book" from 1959 onwards.]

बुनियादी स्कूलों का खोला जाना

३७. श्री भगवत नारायण भागवः क्या शिक्या मंत्री यह बताने की कृपा करेंगे कि ततीय पंचवर्षीय योजना की खबधि में प्रत्येक

राज्य में ग्रव तक कितने किनने बुतियादी स्कूल खोले गये हैं ?

to Questions

t [OPENING OF BASIC SCHOOLS

37. SESJ B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the number of basic schools opened so far in each State during the Third Five Year Plan period?]

शिक्षा मंत्रालय में उपमंत्री (श्रीमती रामचन्द्रन) : विवरण संलग्न

विवरण

नवीनतम आंकड़े १६६१-६२ के लिए उपलब्ध है जो नीचे दिए गए हैं :--

राज्य	खोले गये बुनियादी स्कूलों की संख्या		
	ग्रवर बुनियादी	प्रवर बुनियादो	
ग्रांध्य प्रदेश	990	9	
ग्रसम .	৩	٠ ٦	
ब्रिहार .	e3	२७	
गुजरात .	-92	२२४	
जम्मू ग्रौर			
काश्मीर .	कोई नहीं	७८६	
केरल .	२	कोई नहीं	
मध्य प्रदेश	− ₹=9	94	
मद्रास .	994	२६६	
महाराष्ट्र .	₹9.9	२२५	
मैसूर .	२७	१३० '	
उड़ीमा .	कोई नहीं	कोई नहीं	
पंजाब .	६७१	٩	
राजस्थान .	- ⊁=	२	
उत्तर प्रदेश	. ६३४६	२३६	
प० बंगाल .	१०६	–६ ७	
नागालैण्ड .	कोई नहीं	कोई नहीं	

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विशेष टिप्पणी-- घटे हुए ग्रांकड़ों का ग्रर्थ संख्या में कमी है, जो ग्रन्य कारणों के साथ-साथ, ग्रवर स्कुलों से प्रवर स्कुलों में तथा प्रवर स्कूलों से हाई ग्रथवा हायर सेकण्डरी स्कूलों में बदलने के कारण है।

|[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI-MATI SOUNDARAM RAMACHANDRAN): A statement is attached

STATEMENT

The latest data available is for 1961-62 and is given below:

States		No. of Basic Schools Opened		
		Junior Basic	Senior Basic	
Andhra Prade	sh		170	3
Assam .			7	2
Bihar .	3.		97	27
Gujerat			-15	224
Jammu and I	Kashn	nir	Nil	789
Kerala .	•		2	Nil
Madhya Prade	esh	•0	-387	15
Madras .		•	115	268
Maharashtra			317	225
Mysore .		•	27	130
Orissa .		•	Nil	Nil
Punjab .	ý.		671	1
Rajasthan			—58	2
Uttar Pradesh	1		6349	236
West Bengal	: ·	•	106	-67
Nagaland			Nil	Ni

N.B.—The minus figures represent reduction in number and are, besides other reasons, due to the upgrading of the schools from junior basic to the senior basic and from senior to high or higher secondary schools.]

SOVIET CIRCUS IN INDIA

- 38. SHRI BABUBHAI M. CHINAI: Will the Minister of EDUCATION be pleased to state:
- (a) whether the Soviet Circus display in .India was organised under
 - +[] English translation.

the auspices of the Ministry of Education;

Ob) if so, what have been the proceeds realised by the sale of tickets and how these are proposed to be utilized?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The final accounts have not SO' far been received from the State Gov ernments who made the arrangements on our behalf. All the proceeds after deducting expenses will go to the Consolidated Fund of India.

SANTHANAM COMMITTEE'S RECOMMEN-DATIONS

f Shri M. P. BHARGAVA: J Shri A. M. TARIQ: 6 ■ ~\ SHRI DAHYABHAI V. I PATEL: I SHRI SIT ARAM JAIPUR! A:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have taken any final decision on the recommendations made by the Santhanam Committee in their report on Prevention of Corruption;
- Ob) if so, what action is being taken to implement the recommendations; and
- (c) whether the Committee's report is also being sent to the State Gov ernments for ascertaining their views on such of the recommendations aswould require their consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The report has been circulated to the Ministries and their comments have been called for in respect of the recommendations pertaining to th?m. Some replies have been received and others are expected in a few days. The Ministries have also been advised to implement straightaway such of the recommendations as are relatively simple. Some of the recommendations